

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:695
ANSWERED ON:23.11.2000
MISUSE OF RAILWAY LAND
SURESH CHANDEL

Will the Minister of RAILWAYS be pleased to state:

refer to the reply given to Unstarred Question No. 4765 dated August 24, 2000 regarding misuse of land and state:

- (a) whether the requisite information has since been collected;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard;
- (d) if not, the reasons therefor; and
- (e) the time by which the requisite information is likely to be collected ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a): No, Sir.
- (a) to (d): Do not arise.
- (e): An extension of another six months has been sought for fulfilment of the Assurance.